

## **SUPREME COURT OF INDIA**

This relates to the proposal for appointment of Shri Data Mohan Jamatia, Judicial Officer as Judge of the Tripura High Court.

The recommendation made by the Collegium of the Tripura High Court on 29<sup>th</sup> April, 2017, for elevation of Shri Data Mohan Jamatia, Judicial Officer was considered by the Supreme Court Collegium on 1<sup>st</sup> November, 2017 when it was decided to defer the proposal. A copy of the Minutes of the meeting of the Collegium in this regard is placed below.

For purpose of assessing merit and suitability of Shri Data Mohan Jamatia, Judicial Officer for elevation to the High Court, we have carefully scrutinized the material placed in the file including the observations made by the Department of Justice therein and views of our consultee-colleagues. Having regard to all relevant factors, the Collegium is of the considered view that the proposal for elevation of Shri Data Mohan Jamatia, Judicial Officer deserves to be remitted to the Chief Justice of the Tripura High Court. The Collegium recommends accordingly.

( Ranjan Gogoi ), C.J.I.

( Madan B. Lokur ), J.

( A.K. Sikri ), J.

December 04, 2018.